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## Declaration of Assets and Liabilities

Year-2023-24

I, Sampat Kumar, son of Late Baso Pandit, aged 36 yrs, belonging to Bihar Vidhan Sabha Secretariat Service and presently working as Order Paper Distributor in Bihar Vidhan Sabha, Patna give herein below the details of the assets (immovable, movable, bank balance etc. ) of myself, my spouse and dependants.\*

### Details of movable assets

( Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name Sulochana Devi	Dependant-1 Name Kajal Kumari	Dependant-2 Name Saurav Kumar	Dependant-3 Name Rajnish Kumar
(i)	Cash	Rs. 20,000/- (Approx.)	Rs. 15,000/- (Approx.)	-----	-----	-----
(ii)	Deposits in Banks, financial Institution and Non- Banking Financial Companies	SBI Savings- Rs. 18,000/- (Approx.) BOB Savings- Rs. 10,000/- (Approx.)	UBI Savings- Rs. 2,000/- (Approx.)	-----	-----	-----
(iii)	Bonds, Debentures and Shares in Companies,	NA	NA	NA	NA	-----
(iv)	Other Financial Institutions, NSS, Postal Saving, LIC Policies, etc	LIC Policy- Rs. 37,000/- annual	LIC Policy- Rs. 6,000/- annual	NA	NA	-----
(v)	Motor Vehicles (details of make, etc)	Two Wheeler Bike Hero Splendor Pro	NA	NA	NA	-----
(vi)	Jewellery (details of weight and value)	Gold - 10gm Value-Rs. 57,000/- (approx.)	Gold - 50gm Value-Rs. 2,85,000/- (approx.)  Silver - 250gm Value-Rs. 18,750/- (approx.)	NA	NA	-----
(vii)	Other assets, such as values of claims/ interests	Home Appliances worth Rs. 40,000/- (approx.)	NA	NA	NA	-----

Note :- Value of Bond/ shares/ debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\*. Dependant here means a person substantially dependant on the income of the employee.

*Sampat Kumar*



**B. Detail of Immovable assets.**

(Note :- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name Sulochana Devi	Dependant - 1 Name Kajal Kumari	Dependant-2 Name Saurav Kumar	Dependant-3 Name Rajnish Kumar
(i)	Agricultural Land- Location (s)- Survey Number (s)- Extent (Total Measurement)- Current market value	Amba- 10 dismil	Amba- 08 dismil & 10 Dhur	-----	NA	-----
(ii)	Non-Agricultural Land- Location (s)- Survey Number (s)- Measurement- Current market value	NA	Patna- 1.25 dismil	NA	-----	-----
(iii)	Buildings (Commercial and residential) Location (s)- Survey/door number(s)- Extent (Total measurement)- Current market value	NA	-----	NA	NA	-----
(iv)	House/Apartments, etc- Location(s)- Survey/door number Extent (Total measurement)- Current market value	NA	-----	NA	NA	-----
(v)	Others (such as interest in property)	NA	-----	NA	NA	-----

(2) I give herein below the details my liabilities/ over dues to public financial institutions and government dues :-  
[Note : Please give separate details for each item]

Sr. No	Description	Name & Address of Bank/ Financial Institutions (s)/ Department (s)	Amount outstanding as on 12.02.2024
(a)	(i) Loans from Banks	UBI	Rs. 23,00,000/- (Approx.)
	(ii) Loans form Financial Institutions	LIC	Rs. 1,00,000/- (Approx.)
	(iii) Government Dues : (a) dues to departments dealing with government accommodation	-----	NA

*Anty Sam*



	(b) dues to department dealing with supply of water	-----	NA
	(c) dues to departments dealing with supply of electricity	-----	NA
	(d) dues to departments dealing with telephones	-----	NA
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-----	NA
	(f) Other dues, if any	-----	NA
(b)	(i) Income Tax including surcharge (also indicate the assessment year upto which income tax return filed). Give also Permanent Account Number (PAN)	PAN- BIBPK9784P	NA
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-----	NA
	(iii) Sales Tax [Only in case of proprietary business]	-----	NA
	(iv) Property Tax	-----	NA

**C. PERSONAL DETAIL :**

i) GPF/CPF/PRAN NO :- PRAN- 110185365408

ii) Gender :- M (M/F)

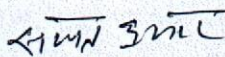
iii) Date of Birth :- 1 6 0 9 1 9 8 7 (DD/MM/YYYY)

iv) Class/Group :- C (A/B/C)

v) Cadre :- Messenger Cadre, Bihar Legislative Assembly Secretariat  
(Full Name e.g., B.A.S. Bihar Administrative Service.  
B.S.S. Bihar Secretariat Service etc.)

vi) Home District :- KHAGARIA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature :-   
Name of Employee:- SAMPAT KUMAR  
Designation:- Order Paper Distributor  
Department :- Bihar Legislative Assembly Secretariat

Place :- Patna

Date :- 12-02-2024

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.